

**HIGH COURT OF JAMMU AND KASHMIR**  
(Office of the Registrar General at Srinagar)

The Secretary to Government,  
Department of Law, Justice & Parliamentary Affairs,  
Civil Secretariat Srinagar.

No: 9451/17/2020

Date 13/10/2020

**Subject DPR for Construction of New District Court Complex at Jammu.**

**Ref: Your Communication No. LD (Sts) 2020-21/01 dated 15-09-2020 .**

Sir,

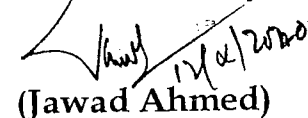
In response to your above referred to communication on the subject, I am to convey to you that the Chief Engineer PW(R&B) Department Jammu has clarified the observations raised in the subject DPR by the Development Commissioner (Works). The Chief Engineer PW(R&B) Department Jammu has also endorsed a copy of his point wise reply to the observation to you vide his communication No.CEJ/DB/7295-98 dated 01-10-2020 .

As desired, I am returning the original DPR of the subject work along with a copy of the point wise reply to the observations by the Chief Engineer PW(R&B) Department Jammu to you with the request to take steps for accord of the administrative approval to the same and release funds for undertaking the construction of the subject work at the earliest.

With regards.

Encl: 38 leaves

Yours faithfully,

  
(Jawad Ahmed)

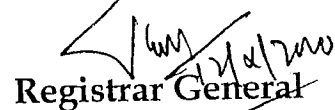
Registrar General

No: 9451-52/17/2020

Dated 13/10/2020

**Copy of the above forwarded to:**

1. Principal Secretary to Hon'ble the Chief Justice for information of her Ladyship.

  
Registrar General



**OFFICE OF THE CHIEF ENGINEER PWD(R&B) DEPARTMENT JAMMU**

Panama Chowk Rail-head  
Jammu (Tawi)180012  
(E-mail: [cejmurnbpwd@gmail.com](mailto:cejmurnbpwd@gmail.com))

Office No. (2471788)  
Office Fax No. (2471866)

The Registrar General  
Hon'ble High Court  
J&K, Jammu

NO: CCJ/DB/7095-98  
DT: 01-10-2020

**Subject:- Construction of New District Court Complex Jammu – regarding of Preliminary Project Report (PPR).**

**Reference:- Registrar General Hon'ble High Court of Jammu & Kashmir's letter No. 6858/inf. Dated 17-09-2020.**

Sir,

Kindly find enclosed here with the point wise reply to the observations made with the reference to the above cited letter receive from Superintending Engineer, PWD(R&B) Circle Jammu-Kathua circle Jammu vide his letter no. SEJ/DB/5749 Dated 01-10-2020.

Observation 1 : Supply, installation and testing of 3 Nos. 500KW Electric Generator with Hot Pump Set.

Reply : This have already been incorporated in the plumbing estimate Sub, –Head V-II, Hot Water System (Hot Pump) Although as per requirement only 03 Nos. 165 KW (02 working + 01 standing) heating pumps, which are sufficient enough to meet the peak demand (Annexure – I enclosed).

Observation 2 : Lift Lobby and Lift Well Pressurization.

Reply : Lift Lobby and Lift well pressurization has already taken in HVAC Estimate Sub Head – III – Description "Mechanical Ventilation Fans"(as Annexure II) wherein Item No. 01 Axial Flow Type – Fresh Air Fans and axial flow fans from item No. 1.18 to 1.27 of (Annexure II) are for lift, lobby and lift wall pressurization.

*Infra. Sec*  
*mm*  
*01/10/2020*

Observation 3 : Fixed and Loose Furniture Conference Tables, Work Station

Reply : Fixed and Loose furniture for Court Rooms, Conference Hall, Offices area has not been considered by the Consultant Agency and have now prepared priced BOQ / specification for fixed and loose furniture (Costing approx. 28.00 Crores) and the same is enclosed as per Annexure - III enclosed. However a provision of RS. 20.37 Crores has already been kept in the PPR at Page 15 and an amount of Rs. 26.00 Crores for the same as per (BOQ) shall be incorporated in the fresh DPR to follow.

Observation 4 : Wood Walls paneling.

Reply : This item has been taken into account in civil and finishes estimates Sub-Head VI Wood Work items No. 6.20 (AR -II) as per Annexure - IV enclosed.

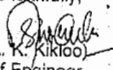
Furthermore, it is to submit that the wooden paneling has been provided in the following areas in combination with stone / fabric paneling.

- (i) Judges rooms and court rooms - wooden wall paneling provided in 60% of walls areas and balance wall area with stone / fabric paneling.
- (ii) Judges Lounge and Library - Wooden Wall paneling proposed in 70% wall areas and balance wall areas with stone / fabric paneling.

Submitted for favour of your kind perusal

Yours faithfully,


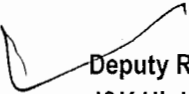
Encl:- 25 leaves

  
(Er. A. K. Kikoo)  
Chief Engineer  
PW(R&B) Department  
Jammu

Copy to the:

1. Principal Secretary, Public Works Department, Civil Secretariat, Srinagar for favour of kind information.
2. Secretary Law Department, Civil Secretariat, Srinagar for information
3. Additional Secretary, Law Department, Civil Secretariat Srinagar for information.

**Government of Jammu and Kashmir**  
**Department of Law, Justice and Parliamentary Affairs.**  
Planning Section **Civil Secretariat, Srinagar.**

  
  
Deputy Registrar (Infrast)  
J&K High Court,  
Srinagar.

No: - LD (Sts) 2020-21/01

Dated. 15.09.2020

Subject:-Construction of New District Court Complex Jammu- Return of Preliminary Project Report (PPR).

  
Sir,

Kindly refer to the above quoted subject. In this connection, it is intimated that Preliminary Project Report (PPR) regarding Construction of New District Court Complex, Jammu was forwarded to Development Commissioner (Works) for technical vetting. Development Commissioner (Works) has raised some observations to the PPR and has requested to have the said observation cleared from concerned ~~the~~ Executing Agency. The observations are as under:

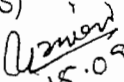
- 1) Supply, installation and testing of 3 No's 500 kw Electric Hot water Generator with Hot Pump Set.
- 2) Lift, Lobby and lift well pressurization
- 3) Fixed and loose furniture conference tables, work stations.
- 4) Wood wall panelling.

I am directed to request to kindly have the above cited observations/shortcomings cleared from Chief Engineer, PWD(R&B) Jammu and return the rectified PPR, for further necessary action in the matter.

Encls: Original DPR/PPR

Yours faithfully,

  
Assistant Director (P&S)

  
15.09.2020

**HIGH COURT OF JAMMU AND KASHMIR**  
**(Office of the Registrar General at Jammu)**

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The Secretary to Government,  
Department of Law, Justice and Parliamentary Affairs,  
Civil Secretariat, Jammu.

Technical Officer  
Office of the Registrar General  
Civil Secretariat, Jammu

No: 45356 / infor

Dated: 29.05.2020

**Subject:- Application for accord of Administrative Approval for Construction of New District Court Complex, Jammu.**

Sir,

The Chief Engineer, PW(R&B) Department, Jammu vide his communication no. CEJ/DB/253-56 dated 19.05.2020, has forwarded a DPR regarding construction of New District Court Complex at Jammu for accord of approval. The DPR was placed before the Hon'ble Building and Infrastructure Committee for District Courts of Jammu Division. The Hon'ble Committee recommended approval of the said DPR subject to the cost verification by the Government.

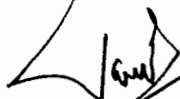
The recommendation of the Hon'ble Committee stands approved by Hon'ble the Chief Justice.

You are, therefore, requested to accord Administrative Approval to the enclosed subject DPR (in original) and release the funds in favour of the executing agency.

With warm regards.

Yours faithfully,

Encls: Two DPRs in original.

  
(Jawad Ahmed) 29/5/2020


Registrar General (Officiating)

No: 45357 / infor

Dated: 29-5-2020

Copy of the above forwarded to:

Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Jammu for information of her Lordship.

  
Registrar General (Officiating)

AD(P)  
29/5/2020

45357-29.05.20



सत्यमेव जयते

## OFFICE OF THE CHIEF ENGINEER PW(R&B) DEPARTMENT JAMMU

### OFFICE

Lok Nirman Bhawan, Rail-Head Complex  
Jammu (Tawi) 180012  
(E-mail: [cejmurnbpwd@gmail.com](mailto:cejmurnbpwd@gmail.com))

Office No. (2471788)  
Office Fax No. (2471866)

The Registrar General,  
J&K High Court,  
Jammu

No.: CEJ/DB/ 853-56

Dated: 19/05/2020

Subject: Application for Accord of Administrative Approval for Construction of New District Court Complex Jammu.

Reference: Your office letter no. 42989/GS dated 4.4.2020.


Sir,

Kindly find enclosed herewith the Project Report for Construction of New District Court Complex Jammu amounting to Rs.284.51 crores. All the salient features of the Project are appended herewith in the Technical Report. The Project Report for the above noted work has been framed by the Executive Engineer PWD(R&B) Const Div. No. II, Jammu based on the Architectural drawings duly accepted by the Infrastructure Committee (District Court of Jammu Division) authority for the purpose. The Project Report has been prepared as per the guidelines of the Manual for Procurement of works - 2019.

The good for construction Detailed Project Report shall be framed after the approval of the department for which Architectural / Structural consultancy agency has already been assigned to M/s Design Forum International K-47, Kailash Colony, New Delhi - 110048 by this office vide no. CEJ/G/2706-08 dated 4.6.2019.

It is as such requested that the scheme may kindly be got accorded and funds be provided, so that the work can be taken up in hand accordingly.

Yours Faithfully,

  
CHIEF ENGINEER  
PW(R&B) DEPARTMENT,  
JAMMU

Encl: 7 (Project Report)

Copy to the:-

1. Superintending Engineer PWD (R&B) Jammu-Kathua Circle Jammu for information.
2. Executive Engineer, PWD (R&B) PWD (R&B) Const. Div. No. II Jammu for information.
3. D.D. (P) Direction office Jammu for information.